

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100106/2020	Pentair Thermal Management India Private Limited Vs 1.Citibank N.A. 2.Fernas Construction India Private Limited	Trilegal
2	Commercial Suit	100118/2019	Benktesh Synth Processors Pvt. Ltd. Vs Rajesh C. Shah	Anil Agarwal
<u>DISMISSAL</u>				
3	Commercial Suit	100236/2020	Bitumen Corporation India Private Limited Vs Smt. Anupama Patil	Lalit V. Jain
4	Commercial Suit	100096/2019	Tamilnad Mercantile Bank Ltd Vs Mr. R. Vetrivel Nadar	M/s. Consulta Juris
5	Commercial Suit	100199/2019	Union Bank of India Vs M/s. Shree Tours and Travels	Manish D. Tiwari and Associates
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
6	Commercial Suit	100018/2019	Mr. Bhupendra Jayantilal Jain proprietor of M/s. Shumham Yarns Vs M/s. S R P Textile	Dheeraj K. S. Rathore
<u>FOR TAKING STEPS</u>				
7	Commercial Suit	100209/2020	Radio Electric Pvt. Ltd. Vs M/s. Serwel Electronics Pvt. Ltd.	Sandeep S. Kumbhar
8	Commercial Suit	100213/2019	Gangaram Janu Pawar Vs Prasad Prakash Patil	Shri. Rajesh M. Patil
9	Commercial Suit	100227/2019	Omkar Agency Vs Dilip M. Gangurde	Jeetendra Ranawat

SERVICE

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100139/2020	Jyoti Datta Wagh Vs Gita Tejalal Maru	Mr. Ramesh Jain and Mrs. Kusum Jain
11	Commercial Suit	100142/2020	Jyoti Datta Wagh Vs Arjun Soma Aarote	Mr. Ramesh Jain and Mrs. Kusum Jain
12	Commercial Suit	100043/2020	Harsha Vikram Sahjwani Vs Viren R. Bhansali	Miss Kavita S. Lalwani
13	Commercial Suit	100044/2020	Livint Technologies Pvt Ltd Vs M/s. Pearl Enterprises	Ausgre A. Carvalho

AFFIDAVIT OF SERVICE

At 11.00 AM Morning Session

14	Commercial Suit	100166/2020	Dena Bank Vs Govind Gopal Lokhande	Mr. A. S. Ramesan
15	Commercial Suit	100042/2019	Ambalal Sardarmalji Chowhan Vs Neev Realtors	Mr. Ramesh Jain and Mrs. Kusum Jain

FILING AFFIDAVIT OF DOCUMENT

16	Commercial Suit	100149/2020	Jully Jiten Mehta Vs M/s. Jyoti Products Pvt Ltd	Narendra Gharat
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REPLY

17	Commercial Suit	100276/2019	Conde Nast (India) Pvt. Ltd. Vs Pret Study by Janak Fashions Pvt. Ltd.	M/s. Thakore Jariwala and Associates
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Sub Matter: NOTICE OF MOTION/0100971/2020

18	NOTICE OF MOTION	100971/2020	Conde Nast (India) Pvt. Ltd. Vs Pret Study by Janak Fashions Pvt. Ltd.	Adv. AKJ Law Associates
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(Main Matter Commercial Suit/0100276/2019)

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COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 20-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100059/2019	Dena Bank Vs M/s. Shri. Sai Chhaya Tours and Travels	M/s. K.D. Shukla and Co.
2	Commercial Suit	100069/2019	Dena Bank Vs Smt. Jasmine Salamat Shaikh	M/s. K.D. Shukla and Co.
<u>SUIT STAYED</u>				
3	Commercial Suit	100254/2019	Prabhat Steel Traders Pvt. Ltd. Vs Ankur Iron (India) Pvt. Ltd.	Law Chamber of Siddharth Murarka
<u>RECORDING EVIDENCE</u>				
4	Commercial Suit	100221/2019	Mr. Dhirajlal Bhojraj Gada Vs Mr. Anil Gupta	Khalid Naseem Khan And Yusuf Furniturewala
5	Commercial Suit	100069/2020	Nayan Laherchand Mepani Vs Gold Berg Inc	Preeti Gada, Sudhir shah and Associates
<u>SERVICE</u>				
6	Commercial Suit	100083/2019	Bank of Baroda Vs M/s. The Pal Enterprises	Purnima Pandit
7	Commercial Suit	100247/2019	UCO Bank Vs Shivani Textile	Mrs. Priti Tare
8	Commercial Suit	100037/2020	Hiravanti Laherchand Mepani Vs Manibhadra Investment and Reconstruction Co.	Preeti Gada, Sudhir Shah and Associates
9	Commercial Suit	100065/2020	Shree Ambika Printers and Punciations Vs icode Management System Pvt Ltd	Das Associates
<u>REPORT</u>				
At 11.00 AM Morning Session				
10	Commercial Suit	100074/2020	Indian Bank (PSU) Vs M/s. Alia Jari Arts	Jitandra P. Patil

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100076/2020	Indian Bank (PSU) Vs M/s. ARFA Leather Art	Jitandra P. Patil
REPLY				
12	Commercial Suit	100220/2020	Bhavin Babu Patel Vs Watson Pharma Pvt. Ltd.	Vivek Sharma
13	Commercial Suit	100229/2020	Kamlesh Lakhman Patel Gami Vs Watson Pharma Pvt. Ltd.	Vivek Sharma
At 11.00 AM Morning Session				
14	Commercial Suit	100189/2019	Mr. Manoj Dhanji Solanki Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T Manek S T Manek And Co
Sub Matter: NOTICE OF MOTION/0100559/2020				
15	NOTICE OF MOTION	100559/2020	Mr. Manoj Dhanji Solanki Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T. Manek
(Main Matter Commercial Suit/0100189/2019)				
MEDIATION REPORT				
16	NOTICE OF MOTION	100099/2020	Veritas Legal - Applicant Comm. Sum. Suit St. No.285/2020 Vs Sadhan Enterprise Pvt. Ltd.	Ganesh and Co.
17	Commercial Suit	100052/2020	Veritas Legal Vs Sadhan Enterprise (I) Pvt. Ltd.	M/s. Ganesh and Co.

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ORDER</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100156/2019	M/s. Chetana Book Depot Vs National English High School	Sudhakar G. Lakhani
<u>AFFIDAVIT OF SERVICE</u>				
2	Commercial Suit	100208/2019	Manohar Khandu Kalbhor Vs Rosamma G. Joseph	Shri. Rajesh M. Patil
Sub Matter: NOTICE OF MOTION/0100909/2020				
<u>ORDER</u>				
3	Commercial Suit	100157/2020	Union Bank of India Vs Sundra Tours and Travels	Manish D. Tiwari and Associates
At 11.00 AM Morning Session				
4	Commercial Suit	100210/2020	M/s. Harmony Alloys Vs M/s. Teksons Pvt Ltd	Shri Suresh M. Jain
5	Commercial Suit	100136/2020	Mr. Sanjay Hasmukhbhai Shah Vs M/s. Satra Property Development Pvt Ltd	M/s. S. Ashwinkumar and Co
<u>RECORDING EVIDENCE P.H.</u>				
6	Commercial Suit	100197/2019	Gaurishankar Ramchandra Gupta Vs Rohit Dayashankar Tiwari	Santosh Thakur
<u>EX-PARTE EVIDENCE</u>				
7	Commercial Suit	100150/2019	Dilipkumar Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla
At 11.00 AM Morning Session				
8	Commercial Suit	100108/2019	Smt. Kantaben Maneklal Contractor Vs Mitchell Associates	Legal Chartered
<u>ADMISSION DENIAL</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100154/2019	Mr. Naveed Siddiqui Vs Ms. Jennifer N. Sanjana	Dipesh U. Siroya
<u>FRAMING ISSUES</u>				
10	Commercial Suit	100242/2019	Gulabchand Jalamchand Vora HUF Vs Jitendra C. Jain	Mr. Ramesh Jain and Mrs. Kusum Jain
<u>WRITTEN STATEMENT</u>				
11	Commercial Suit	100045/2020	Refinitiv India Pvt. Ltd. Vs Religare Capital Markets Ltd.	Dholakia Law Associates
12	Commercial Suit	100055/2020	Meritt Transmissions Vs Mukesh Kumar Verma	N. N. Vaishnawa and Co
13	Commercial Suit	100381/2020	Saurav Agarwal HUF Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
<u>SERVICE</u>				
14	Commercial Suit	100101/2020	Mr. Sachin Phadatare Vs Mr. Yogesh Mudrale	Kiran s. Mohite and Prajit S. Manjrekar
15	Commercial Suit	100103/2020	Shantilal Lalchand Gulecha Vs M/s. F. Coms Tex	Mr. Rakesh G. Jain
<u>NM REPLYREJOINDER</u>				
At 11.00 AM Morning Session				
16	NOTICE OF MOTION	100909/2020	Manohar Khandu Kalbhor Vs Rosamma G. Joseph	Rajesh M. Patil Adv.
(Main Matter Commercial Suit/0100208/2019)				

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CIVIL CAUSE LIST DATED 22-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>WRIT OF SUMMONS</u>				
1	Commercial Suit	100040/2020	Standard Industries Limited Vs A. M. Shah And Co.	Aak Legal
2	Commercial Suit	100070/2020	Hiravanti Laherchand Mepani Vs M/s. N. D. Enterprises	Preeti Gada, Sudhir Shah and Associates
At 11.00 AM Morning Session				
3	Commercial Suit	100032/2020	Atmaram Broking Company Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C Shukla
<u>DISMISSAL</u>				
4	Commercial Suit	100145/2020	Ishwar Nimbaram Chowdary Vs Orra Realtors Pvt Ltd	Shri Narendra P. Jain
<u>DIRECTIONS</u>				
5	Commercial Suit	100392/2020	Mrs. Sangeeta Sandeep Agrawal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
At 11.00 AM Morning Session				
6	Commercial Suit	100020/2020	Canara Bank Vs Sabira Ibrahim Shaikh	Rajkumar K. shukla Law Firm
7	Commercial Suit	100417/2020	The Jammu and Kashmir Bank Ltd. Vs Mr. Yashmaan Rajeev Pathak	Mr. V.K. Sharma
<u>FRAMING ISSUES</u>				
8	Commercial Suit	100188/2020	M/s. A. R. Constructions Vs Smt.Sarojdevi Rameshkumar Jain	Vinod L. Desai
9	Commercial Suit	100193/2020	M/s. A. R. Constructions Vs Ganesh Virayya Kurapati	Vinod L. Desai
10	Commercial Suit	100199/2020	Jainco Steels Vs Shraddha Shipping Co. Pvt. Ltd.	S. K. Jain and Associates
<u>SERVICE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100171/2020	M/s. Indian Power Laundry Pvt Ltd Vs Shri Sanjay G. Shah	A. D. Thakur
12	Commercial Suit	100073/2020	Nobel Biocare India Pvt Ltd Vs Priyashriya Hospitals Pvt Ltd	INDIA LAW
13	Commercial Suit	100084/2020	Allahabad Bank Vs M/s. Om Shakti Pharma Machinery	Das Associates
14	Commercial Suit	100085/2020	Mrs. Usha Shriram Wasan through its Power of Attorney Holder Ajay Wasan Vs Niraj Kakad Constructions	Krupa R. Parekh
At 11.00 AM Morning Session				
15	Commercial Suit	100091/2020	Mr. Naseet Ahmad Ansari Vs Mr. Shakil Hohammad Mukadam	Mr. G. C. Vishwakarma Surendrapratap Yadav
16	Commercial Suit	100096/2020	Sharmila Agarwal Vs Broadway Vastu Nirman Limited	Vigil Juris

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100256/2019	PBC DISTRIBUTORS Vs National Education Society	Navdeep Vora And Associates
<u>FOR TAKING STEPS</u>				
2	Commercial Suit	100109/2020	M/s. K. K. Constructions Vs Raees Ahmed Jainuddin Sayyed	V. T. Dubey and Associates
3	Commercial Suit	100275/2019	Conde Nast (India) Pvt. Ltd. Vs Nexus Audience Network Pvt. Ltd.	M/s. Thakore Jariwala and Associates
<u>FILING SAY</u>				
At 11.00 AM Morning Session				
4	Commercial Suit	100251/2019	M/s. Oscar Fashions Pvt. Ltd. Vs Bharat Shivaji Udeshi	Paras N. Vira
<u>RECORDING EVIDENCE</u>				
5	Commercial Suit	100113/2020	Nakoda Enterprises Vs 1. Babulaji Jain 2. Amarshi Bhai Nisar 3. Shree Shantinath Maharaj Jain	Mr. A. B. Jain
<u>ADMISSION DENIAL</u>				
6	Commercial Suit	100202/2020	Union Bank of India Vs Anandraj Pandaram Nadar	Gopalkrishna Swamy
7	Commercial Suit	100016/2019	Dattaram Vishwanath Keshkamat Vs Hexxa Geo Systems Integrators Pvt. Ltd.	Sandeep Kothari and Sunita Bafna
8	Commercial Suit	100274/2019	Gujarat Cables and Enamelled Products Pvt. Ltd. Vs Bank of Baroda	Mr. Nainesh Amin
<u>WRIT OF SUMMONS</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100056/2020	Bank of India Vs M/s. Meghana Tours and Travels	Anant B. Shinde and Co.
<u>SERVICE</u>				
10	Commercial Suit	100146/2019	Dena Bank Vs M/s. Priyal Tours and Travels	M/s. K.D. Shukla and Co.
<u>AFFIDAVIT OF SERVICE</u>				
11	Commercial Suit	100082/2020	M/s. Chowgule Construciton Vs M/s. Shiv Sales Agencies	Rupesh Lanjekar
12	Commercial Suit	100248/2019	UCO Bank Through Vishal Pandit Sakharkar Vs Pravin Sitaram Salvi	Mrs. Priti Tare
13	Commercial Suit	100250/2019	M/s. Oscar Fashions Pvt. Ltd. Vs Bharat Shivaji Udeshi	Paras N. Vira
At 11.00 AM Morning Session				
14	Commercial Suit	100078/2020	SGS India Pvt ltd Vs M/s. Vadraj Cement Ltd	Vijay B. Chavan
15	Commercial Suit	100148/2020	Jully Jiten Mehta Vs Ukay Lauggage (India) Pvt Ltd	Narendra Gharat
<u>NM REPLYREJOINDER</u>				
16	NOTICE OF MOTION	100899/2020	Rahul Mohan Kolaskar - Applicant / Mettler Toledo India Pvt. Ltd. - Plff. Vs Rahul Mohan Kolaskar	adv. Pratiksha Agrawal
(Main Matter Commercial Suit/0100157/2019)				
<u>REPLY</u>				
17	Commercial Suit	100134/2020	M/s. Madhyam Marketing and Solutions Vs M/s. Interspace Solution Pvt Ltd	Mr. Q. S. Kapasi
18	Commercial Suit	100153/2020	M/s. Madhyam Events Promotion Vs M/s. Interspace Solution Pvt Ltd	Mr. Q. S. Kapasi

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	Commercial Suit	100157/2019	Mettler Toledo India Pvt. Ltd. Vs Rahul Mohan Kolaskar	King Stubb and Kasiva
Sub Matter: NOTICE OF MOTION/0100899/2020				
20	Commercial Suit	100249/2019	Jitendra Meghji Chhadva Vs Bharat S. Udeshi	Paras N. Vira
<u>MEDIATION REPORT</u>				
21	Commercial Suit	100261/2019	Shree Gautam Labdhi Trade Links Vs Shreedham Builders	Legal Spectrum